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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A.NO.442/99
M.A.NO.442/99

Hon'ble Shri Justice V.Rajagopala Reddy, VC(J)
Hon'ble Shri R.K.Ahooja, Member(A)

New Delhi, this the 14th day of December, 1999

1. Devender Singh
H.No.8, Main Najafgarh Road
Nangloi, New Delhi.
2. Lalit Kumar
Block 20, Flat No.99-100
Trilokpuri, New Delhi.
3. Mrs. Suneeta
c/o Bhagwan Das
House No.3036 Sec. A Pocket BC
Vasant Kunj
New Delhi. ... Applicants
(By Shri R.Sathish, Advocate)


Vs.

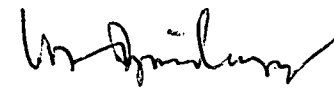
1. Govt. of National Capital Territory
of Delhi represented by its
Chief Secretary
5, Sham Nath Marg
Delhi.
2. National Capital Territory of Delhi
PHC cum Jt. Secretary (Health)
1, Jawahar Lal Nehru Marg
New Delhi - 2.
3. Delhi Subordinate Services
Selection Board
represented by its Secretary
IIIrd Floor UTCS Building
Behind Karkardooma Court Complex
Vishwas Nagar, Shahdara
Delhi - 32.
4. Lok Nayak Jai Prakash Narain Hospital
Represented by its Medical Suptt.
Jawahar Lal Nehru Marg
New Delhi - 2. ... Respondents
(By Shri Vijay Pandita, Advocate)

O R D E R (Oral)

By Reddy J.

Learned counsel for the applicants seeks to withdraw the OA. The OA is therefore dismissed as withdrawn. No costs.


(R.K.Ahooja)
Member(A)


(V.Rajagopala Reddy)
Vice Chairman(J)